

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:5542
ANSWERED ON:07.09.2011
COMMONWEALTH GAMES WORK ASSIGNED TO ECIL
Owaisi Shri Asaduddin

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether Electronics Corporation of India Ltd. (ECIL) was given any job during Commonwealth games;
- (b) if so, the details thereof;
- (c) whether ECIL made exorbitant profit from the job assigned for the Commonwealth games;
- (d) if so, the details thereof;
- (e) whether the Government proposes to have a special audit of the said work undertaken by ECIL;
- (f) if so, the details thereof;
- (g) whether the whole payment to ECIL has been released by the Government; and
- (h) if so, the steps taken or being taken by the Government regarding the irregularities committed by ECIL during the Commonwealth games?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND IN THE PRIME MINISTER'S OFFICE
(SHRI V. NARAYANASAMY)

- (a) Yes, Sir.
- (b) ECIL was awarded a contract for Integrated Security System on a turn-key, fixed and firm basis for CWG at a total cost of ₹.345 crore (+taxes) covering 33 venues.
- (c)&(d) No Sir. ECIL has provided details of all expenditures incurred and has shown that profit is 30.85% of the contract value. ECIL continues to incur expenditure on this project.
- (e) CAG has already performed an audit of the CWG works, including work undertaken by ECIL.
- (f) The report has already been placed before Parliament.
- (g) No, Sir.
- (h) ECIL has not committed any irregularities in executing this contract.